

(3)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 11.30 AM ON 07/01/2020.

PRESENT: SHRI B.S.V. PRAKASH KUMAR, ACTING PRESIDENT
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1458/2019
NAME OF THE PETITIONER(S) : OCTPUS MARINE
NAME OF THE RESPONDENT(S) : BRIDGE ROOF CO.INDIA LTD
UNDER SECTION : 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Prashant Jagtapal
Advocate for Applicant


7/1/2020

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[IBA/1458/2019]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this IBA/1458/2019 is hereby **dismissed as withdrawn**.

SD

(S.VIJAYARAGHAVAN)
Member (Technical)

SD

(B.S.V.PRAKASH KUMAR)
Acting President

vs